



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246/9/HDB/2018
NAME OF THE COMPANY	Sebmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C Enterprices
NAME OF THE RESPONDENT(S)	Sebmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sanjay Kumar Ruia	PCA	casanjaysuia@gmail.com 87769966218	
Arushi Singhal	PCS	Arushi.Singhal@imkolpro.com 9699947711	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**


Learned PCA Mr.Sanjay Kumar Ruia and Ms.Arushi Singal present for Petitioner.

Petitioner filed proof of service of notice on Respondent.

None appeared for Respondent

Respondent shall file counter within one week serving a copy in advance to the petitioner and file proof of service.

List the matter on 13.08.2018.

  
MEMBER JUDICIAL